

MANIPUR GAZETTE

**EXTRAORDINARY
PUBLISHED BY AUTHORITY**

No. 172

Imphal, Friday, August 7, 2026

Sravana 16, 1948)

**GOVERNMENT OF MANIPUR
SECRETARIAT: TRIBAL AFFAIRS & HILLS DEPARTMENT**

ORDERS BY THE GOVERNOR: MANIPUR

Imphal, the 14th May, 2026

No. Esttl-108/12/2026-e-TA & H: As provided under Section 32 (4) of the Manipur (Hill Areas) District Council Act, 1971 read with Rule 45 of the Manipur (Hill Areas) District Council Rules, 1972 and on the recommendation of the Departmental Promotion Committee (DPC) meeting held on 24.04.2026, the Governor of Manipur is pleased to appoint **Shri L. John Kuba**, Assistant Inspector of Schools on promotion to the post of **Deputy Inspector of Schools** on regular basis under Autonomous District Council, Senapati in the pay scale of **Level-9** of Pay Matrix under RoP 2019 (pre-revised Rs.9300-34800 + GP 4400/-) along with other admissible allowances with immediate effect.

Sl. No.	Name	MGEUEIN No.	Promoted to the post of
1.	Shri L. John Kuba	3897	Deputy Inspector of School

He shall be on probation for a period of 2 (two) years.

By orders & in the name of the Governor,

VIVEK KUMAR DEWANGAN,
Additional Chief Secretary (TA & Hills),
Government of Manipur.